

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/566(KB)2018
IA(I.B.C)/245(KB)2022, IA(I.B.C)/553(KB)2022,
IA(I.B.C)/296(KB)2022, IA(I.B.C)/848(KB)2022,
IA(I.B.C)/544(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	RAJENDRA KUMAR SINGHANIA VS BHOWANIPUR ENGINEERING PVT.LTD
UNDER SECTION	IBC UNDER SEC 9

Counsel/Authorised Representative appeared physically/through video conference:

For IRP : Mr. Subodh Kumar Agrawal, PCA
Mr. Rajesh Kumar Agrawal, IRP in person

For suspended members of BoD of CD : Mr. Neil Basu, Adv.
Mr. Abhrajit Roy Chowdhury, Adv.

ORDER

1. Ld. Authorised Representative for the IRP present. IRP is present in person. Ld. Counsel for the suspended members of the Board of Directors of the Corporate Debtor present.
2. **IA(IBC)/848(KB)2022** - It is stated by the Authorised Representative for the IRP that Indian Bank have been served through an e-mail, which is at page 8. No one is present on behalf of the Indian Bank as directed *vide* order dated 03/11/2022.
3. We, therefore, direct the Branch Manager, Indian Bank, Harish Mukherjee Road Branch to be present personally before this Adjudicating Authority on the next date. Copy of this order be communicated to the Branch Manager, Indian Bank, Harish Mukherjee Road Branch by the IRP.
4. Post this matter on **18/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**